



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

48	I.A.(Civil)/3591/2022 CONNECTED WITH ITEM NO. 39 OF THE DAILY CAUSE LIST in WA/350/2022	DIPANKAR DAS Versus SUNIRMAL BHATTACHARJEE AND 5 ORS.	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	SC, A I C T E MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. S K MEDHI SC, IITG SC, U G C
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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
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18)	MR T CHAKRABORTY	05-12-2022	To	05-12-2022
19)	MR. D CHOUDHURY	05-12-2022	To	05-12-2022

20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022
21)	MR. S BANIK	06-12-2022	To	06-12-2022
22)	MR D K MISHRA	05-12-2022	To	05-12-2022



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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II AND WILL RISE AT
3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

6	Arb.P./36/2021	PCM CEMENT CONCRETE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. S SHARMA MS G M THAKUR MS D DAS	SC, RAILWAY
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22)	MR D K MISHRA	05-12-2022	To	05-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
35	WP(C)/7587/2022 FIXED	BIPUL CHANDRA NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MRS. D DAS BARMAN, GA, ASSAM
	WITH			
36	WP(C)/7582/2022	AJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
	WITH			
	I.A.(Civil)/3567/2022 in WP(C)/7582/2022	AJIT SAIKIA Versus THE COMMISSIONER AND SECRETARY	MR. P MAHANTA MS. P SAIKIA	SC, HIGHER EDU GA, ASSAM
	WITH			
37	WP(C)/7588/2022	DIMBESWAR BAYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
ORDER (STAY VACATING)				
38	I.A.(Civil)/2859/2022 FIXED in WP(C)/1623/2021	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS	MR. D DEKA	SC, ELEM. EDU MR. B K DAS MR H GOGOI
	WITH			
	WP(C)/1623/2021	RUPALI NARAH Versus THE COMMISSIONER AND SECRETARY TO THE ELEMENTARY EDUCATION DEPTT AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7)

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
55	WP(C)/6446/2019 FIXED	KAGAJKAL MAZDOOR SANGH AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY	MR P CHOUDHURY MS B GOSWAMI ASSTT.S.G.I.
WITH				
56	WP(C)/6330/2019	CACHAR PAPER MILL OFFICERS AND SUPERVISORS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. D. MOZUMDER MR. P. BORAH MR. S. BISWAS MS. P. CHOUDHURY	MR. P. CHOUDHURY MS. B. GOSWAMI ASSTT.S.G.I.
WITH				
57	WP(C)/6468/2019	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY	MRS. A GAYAN (R-1) MR P CHOUDHURY MS B GOSWAMI ASSTT.S.G.I.
58	WP(C)/7145/2022 FIXED	LAKHIRAM BORA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	DR. B N GOGOI S SAIKIA P TERANG	SC, CO OP MR. J K GOSWAMI, SC, ASSAM STATE CO-OPERATIVE UNION
HEARING				
59	WP(C)/1636/2022 WITH LCR, FIXED	THE INDUSTRIAL CO OPERATIVE BANK LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA MS S DAS MR S SARMAH	MR A DASGUPTA (r-5) GA, ASSAM MR S CHAKRABORTY MS B DAS (r-5)

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/7699/2022 FIXED	M/S PUBERUN Versus THE STATE OF ASSAM AND 2 ORS.	MS. R DEKA MR. S S GOSWAMI	SC, AGRI. DEPARTMENT
53	WP(C)/7743/2022 FIXED	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
54	WP(C)/7832/2022 B/O	MD. SIRAJUL HAQUE Versus THE STATE OF ASSAM ANDD3 ORS.	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

64	WP(C)/5193/2021 FIXED	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
	WITH I.A.(Civil)/1548/2022 in WP(C)/5193/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRAPROJECTS LLP AND 4 ORS.		
65	WP(C)/5189/2021	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
	WITH I.A.(Civil)/570/2022 in WP(C)/5189/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRA PROJECTS LLP AND 4 ORS.	MR. B SARMA SC, RAILWAY	MR. M K CHOUDHURY MR. M BISWAS
66	WP(C)/5905/2021	M/S B N INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. S BARUAH (R4) SC, NF RLY
67	WP(C)/6081/2022 FIXED	M/S H.R.D. COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR. S SAHU MR. M K ALI	ASSTT.S.G.I. SC, ASSAM UNIVERSITY

ORDERS

68	I.A.(Civil)/3587/2022 CONNECTED WITH ITEM NO. 35 OF THE DAILY CAUSE LIST in WP(C)/6613/2022	SANJIB GOGOI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. A GOGOI	GA, ASSAM
69	WP(C)/7450/2022 B/O	GOPAL PRADHANI Versus THE STATE OF ASSAM AND 6 ORS	MR J MOLLAH MR J DAS	SC, P AND R.D. GA, ASSAM SC, IWT

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
69	Bail Appln./2375/2022 WITH LCR, FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI H A AHMED DR. R HOQUE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MR H DAS	01-12-2022	To	05-12-2022
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10)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
11)	MR D MONDAL	07-12-2022	To	15-12-2022
12)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
13)	MR. B HALDAR	02-12-2022	To	16-12-2022
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20)	MR. Y S MANNAN	05-12-2022	To	05-12-2022
21)	MR. S BANIK	06-12-2022	To	06-12-2022
22)	MR D K MISHRA	05-12-2022	To	05-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,5th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
77	Bail Appln./2414/2022 WITH LCR, FIXED	SHAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
78	Bail Appln./3245/2022 FIXED	SUMILA BEGUM @ SHANTI@ SOMILA BEGUM Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
79	Bail Appln./3248/2022 FIXED	BASUDEV MAJUMDER @ BASHUDEB MAJUMDAR Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
45	MACApp./614/2017 (AT 10:30 AM)	NEW INDIA ASSURANCE CO. LTD. Versus RUBI ADITYA and 7 ORS.	MR.R GOSWAMI MS. P C BARNALI NAIR MS.M SAIKIA MS.P BORTHAKUR FOR CAVEATOR	MR. S K JAIN MR. B K JAIN MR H K GOGOI (R5) MR. S K PANDEY (R5) MS T BARUAH MS. T GHOSH (R5)
ADMISSION				
46	Crl.Pet./985/2019 B/O	SMT. K. PORWATI Versus THE STATE OF ASSAM AND ANR.	J RABHA	MD A HUSSAIN (Legal Aid Counsel) PP, ASSAM
ORDERS				
47	Crl.Pet./550/2022 WITH LCR 1 FILE, B/O	FAZAR ALI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA K U AHMED MR. A A AKAND	MR A ALI (R2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
54	AB/3015/2022 FIXED	AMIT AGARWAL AND 4 ORS. Versus THE STATE OF ARUNACHAL PRADESH	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN	MR. S BISWAKARMA (FOR INFORMANT) PP, A P MR. L PERME (FOR INFORMANT)

LEAVE NOTE OF ADVOCATES FOR 05/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[CRIMINAL AND CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH(CRP, CRP(I/O)
AND MFA),ALONG WITH THE FOLLOWING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
53	CRP(IO)/46/2014 WITH LCR, FIXED	THE STATE OF ASSAM and 3 ORS. Versus SUKHENDU DEY	MR.I CHOUDHURY MR.A BARUAH	MR. P KHATANAR MR G KHANDELIA MR. K DEKA MR.G KHANDELIA
	WITH			
54	CRP(IO)/45/2014	THE STATE OF ASSAM and 3 ORS Versus D.N. CONSTRUCTION PVT. LTD.	MR.A BARUAH	MR.G KHANDELIA
55	MACApp./210/2022 WITH LCR, FIXED	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. BHARATI KALITA AND 6 ORS	MR J JOHN MS. R DEVI	MR D MONDAL
	WITH CO/34/2022 in MACApp./210/2022	BHARATI KALITA AND 3 ORS. Versus M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	MR. K K BHATTA
	WITH I.A.(Civil)/2738/2022 in MACApp./210/2022	SMTI. BHARATI KALITA AND 3 ORS Versus M/S NEW INDIA ASSURANCE COMPANY LIMITED	MR. R GOSWAMI MR D MONDAL	
56	I.A.(Civil)/3046/2022 FIXED in RSA/129/2016 WITH RSA/129/2016	SAYEDA RAHIMA KHATOON Versus SAHIDA BEGUM and 2 ORS	MR.M DAS MR. B D DEKA	MS. P BHATTACHARYA
		SAYEDA RAHIMA KHATOON Versus SAHIDA BEGUM and 2 ORS	MR.H K DEKA MD.F H LASKAR MR.M DAS MR.B D DEKA	MR.T J MAHANTA(R- 1&2) MS.P BHATTACHARYA R- 1and2 MR.A BHATTACHARYYA(R- 1&2) MR.A BARUA(R- 1&2)
HEARING				
57	I.A.(Civil)/132/2022 WITH LCR, B/O in MACApp./476/2017	SRI TAPAN KARMAKAR Versus M/S UNITED INDIA INSURANCE CO. LTD AND ANR	MR R PATAR MR. D KAKOTI	MS. M CHOUDHURY

WITH
MACApp./476/2017

M/S UNITED INDIA INSURANCE CO. LTD
Versus
SRI TAPAN KARMAKAR and ANR

MS. M CHOUDHURY
MR.A AHMED
MS C BORAH

MR.T J
MAHANTA(Sr.Adv.)(R-2)
MS.P BHATTACHARYA(R-2)
MR.A BHATTACHARYYA R-
2
MR.A BARUA(R-2)
MR R PATAR (R-1)
MR. D KAKOTI (R-1)
MS.S KAUSHIK(R-1)

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LEAVE NOTE OF ADVOCATES FOR 05/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
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